NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 10.10.2018</u> <u>NOTICE</u>

Take notice that the following matter listed on 09.10.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition)	Verifone India Sales Pvt. Ltd	09.10.2018	01.11.2018
	No. 01 of 2017	Vs.		
	(Old Appeal No. 82 of	CCI & Atos Worldline India Pvt.		
	2015)	Ltd		
1.		With		
2.	TA (AT) (Competition)	Verifone India Sales Pvt. Ltd	09.10.2018	01.11.2018
	No. 02 of 2017	Vs.		
	(Old Appeal No. 83 of	CCI & Three D Integrated		
	2015)	Solutions Ltd		

By Order

Joint Registrar

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